

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 237 of 2020

IN THE MATTER OF:

Channel Foods Pvt. Ltd.

...Appellant.

Versus

A.K. Nowshad

...Respondent.

Present:

**For Appellant: Mr. A.M. Sridharan, Mr. K.S. Mahadevan and
Ms. Swati Bansal, Advocates.**

**For Respondent: Mr. Sudhanshu Suman and
Mr. Gautam Ramalingam, Caveators.**

ORDER
(Virtual Mode)

22.01.2021 Learned Counsel for the Appellant wants time to file Rejoinder. Rejoinder may be filed within two weeks.

Parties may file brief 'Written-Submissions' not more than three pages and Copies of Judgments on which, parties want to refer and rely on, may also be filed within three weeks.

List the Appeal 'For Admission (After Notice)' Hearing on **23rd February, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Mr. V.P. Singh]
Member (Technical)

Basant B./md.